

## SABEYA AERODROME (BIHAR)

\*1804. **Shri Jhulan Sinha:** Will the Minister of Defence be pleased to state:

(a) the total investment over the Sabeya Aerodrome in Saran, (Bihar);

(b) the amount realised by transfer to the State Government of Bihar, or by disposal of the lands and buildings there to the contractors;

(c) what portion, if any, of the aerodrome is still the concern of the Central Government; and

(d) what steps are being taken to keep the same in good condition?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Rs. 63,47,134-1-3.

(b) Rs. 40,000/- by sale of buildings by public auction.

(c) Runways, taxi-tracks, roads, control tower and Petrol tanks covering 473.295 acres of acquired land.

(d) As the aerodrome is now surplus to Defence requirements and under disposal, the question of keeping it in good condition does not arise.

## TRANSLATION OF CLASSICAL LITERATURE

\*1805. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether there is any proposal to translate Indian Classical literature into Japanese; and

(b) if so, at what stage is the scheme?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) No.

(b) Does not arise.

I may add, Sir, that the matter was informally mentioned to us by the Secretary-General of the Japanese National Commission for co-operation with the UNESCO and the fraternal delegation from that country which attended the first Conference of the

Permanent Indian Commission for co-operation with the UNESCO in January 1954.

**Shri S. N. Das:** May I know whether any such proposal has been received from UNESCO, and if so, whether Government have considered it?

**Dr. M. M. Das:** UNESCO has got a proposal to translate some of the classics of the three Asian languages, Japanese, Chinese and Indian into either French or English. The Government of India have agreed to pay Rs. 15,000 so far as the translations of Indian classics are concerned. The matter is under the consideration of UNESCO.

**Shri Heda:** Is the Parliamentary Secretary aware of the fact that the translations in Chinese, Japanese and other languages of many Sanskrit classics, the originals of which are lost, are still intact, and if so, do Government propose to re-translate them into Sanskrit or any Indian languages?

**Dr. M. M. Das:** That is altogether a different proposition. Government may consider that.

**Shri D. C. Sharma:** May I know if by classics is meant a work of acknowledged merit, or only a work written in ancient Sanskrit language?

**Dr. M. M. Das:** I do not claim myself to be a man of letters. The hon. professor will understand what is meant by classics.

## PLURAL MARRIAGES

\*1806. **Shri Radha Raman:** (a) Will the Minister of Defence be pleased to state whether it is a fact that Government have put a ban on plural marriages for their military officers?

(b) How many officers in the Defence Services contracted such marriages during 1952 and 1953?

(c) Was any action taken against any of them and if so, what was it?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Yes, there are

instructions under which no member of the Armed Forces, whose previous wife is living, may marry again, without obtaining the prior sanction of Government. Such permission is normally given only in cases where any of the following three facts is established:—

- (i) Desertion.
- (ii) Insanity.
- (iii) Legally proved infidelity.

(b) 8 officers.

(c) 5 of them obtained prior permission of Government, 2 have been released from the Service, and the case against 1 is under investigation.

**Shri Radha Raman:** May I know when this ban was placed and whether it was in existence before and was not enforced?

**Shri Tyagi:** This ban was placed on the officers after independence in 1949.

**Shri Radha Raman:** May I know whether this ban is going to be applied to civilian officers as well, including the Ministers and their Secretaries?

**Shri Tyagi:** *De jure* it does not apply to other than members of the Armed Forces. Morally, however, it does apply to Secretaries and, if I may say so, to the two Deputy Ministers working in the Ministry, the Ministers having no wives.

**Shri R. K. Chandhuri:** Is there any ban on widower soldiers marrying again?

**Shri Tyagi:** Widowers have no wives and, therefore, they are free to marry again.

#### FISHERMEN ADRIFT

\*1808. **Shri V. P. Nayar:** (a) Will the Minister of Defence be pleased to state whether the Defence Establishments in Ernakulam and Cochin had been alerted by the State Government about some fishermen who were adrift in the sea off the Travancore-

Cochin State Coast early in January, 1954?

(b) At what time was the message received?

(c) What was the action taken in this matter?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Yes.

(b) On 9th January at 8-30 P.M.

(c) The Commodore-in-charge, Cochin immediately organised an Air and Sea search which commenced from 6 A.M. on 10th January, i.e. at first daylight. On the 12th of January, intimation was received by the Naval authorities that all the fishermen had returned safe.

**Shri V. P. Nayar:** May I know what time it took for the ships which were sent by the Commodore of Cochin to reach the place where the mishap had occurred?

**Shri Tyagi:** I understand that the *Ranjit* and the Naval and Air station, Cochin, were brought to readiness for search. The search of the area commenced from 6 A.M. on the 10th of January, 1954.

**Shri V. P. Nayar:** May I know, after the receipt of the information, what time it took for the aeroplanes to take off?

**Shri Tyagi:** I am sorry I have not got the exact information as to when the first aircraft left. But the aircraft were sent at various times. They covered an approximate area of 5000 sq. miles and up to 2-30 P.M. nothing was sighted.

**Mr. Speaker:** Question No. 1812, Shri Sarangadhar Das.

**Shri Sarangadhar Das:** May I say that there is another question, question No. 1829 on the same subject? They may be answered together.

**The Deputy Minister of Defence (Sardar Majithia):** I will answer both.